## GOVERNMENT OF ODISHA DEPARTMENT OF HIGHER EDUCATION

## NOTIFICATION

Dated, Bhubaneswar, the 9th day of April, 2016

No.HE-FE-IV(A)-POL-0042/2014 & 337 /HE... In exercise of the powers conferred by sub-section (4) of section 7-C of the Orissa Education Act, 1969 (Orissa Act 15 of 1969), the State Government do hereby make the following order to amend the Orissa (Aided Colleges, Aided Junior Colleges and Aided Higher Secondary Schools) Grant-in-Aid Order, 2008 to regulate the payment of Grant-in-Aid in shape of Block Grant prospectively, namely:-

- This Order may be called the Odisha (Aided Colleges, Aided Junior Colleges and Aided Higher Secondary Schools) Grant-in-Aid (Amendment) Order, 2016.
  - (2) It shall apply to the Aided Colleges, Aided Junior Colleges and Aided Higher Secondary Schools.
  - (3) It shall come into force on the date of its publication in the Odisha Gazette.
- In the Orissa (Aided Colleges, Aided Junior Colleges and Aided Higher Secondary Schools) Grant-in-Aid Order, 2008, the following provision shall be inserted as para-5 after para-4 of Annexure-II.

"The posts of Laboratory Attendant in a Junior College/Degree College are eligible to receive Block Grant."

Order: Ordered that this Notification shall be published in an extraordinary issue of the Odisha Gazette.

By order of the Governor

Principal Secretary to Government

8338 /HE., Dated 09-4-16 Memo No. Copy forwarded to the Director, Printing Stationary and Publication, Odisha, Cuttack with a request to publish this Notification in an extra-ordinary issue of the Odisha Gazette and supply 200 (Two hundred) copies to this Department. This is a statutory Notification and will bear SRO number. Additional Secretary to Government 8239 /HE., Dated 09 - 4 - 16 Memo No. Copy forwarded to the Registrars of all Universities/Chairman, Council of Secondary Education, Odisha, Bhubaneswar/Presiding Officer, State Educational Tribunal, Bhubaneswar for information and necessary action. Additional Secretary to Government 8340 /HE., Dated 09-4-16 Memo No. Copy forwarded to the Director, Higher Education, Odisha, Bhubaneswar/ Regional Director of Education, Bhubaneswar, Berhampur, Sambalpur for information and necessary action. Additional Secretary to Government 8341 Memo No. /HE., Dated 09 . 4 . L Copy forwarded to the Private Secretary to the Chief Minister, Odisha/Private Secretary to the Minister, Higher Education, Odisha/Private Secretary to the Chief Secretary, Odisha/Private Secretary to the Dev. Commissioner and Addl. Chief Secretary, Odisha for favour of information of Hon'ble Chief Minister, Minister, Higher Education, Chief Secretary and Dev. Commissioner and Addl. Chief Secretary. Additional Secretary to Government 8342 Memo No. /HE., Dated 09.4.16 Copy forwarded to the Finance Department for information and necessary action with reference to their UOR No.1170/ACSF dated 30.03.2016. Additional Secretary to Government 8343 /HE., Dated 09 . 4 - 16 Memo No. Copy forwarded to the Private Secretary to the Principal Secretary/All Officers of the Higher Education Department, Government of Odisha for information. Additional Secretary to Government /HE., Dated 49 · 4 · 16 Memo No. Copy forwarded to All Sections of the Department/Guard File (20 copies) for ation. information.

Additional Secretary to Government